

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 1118
ANSWERED ON 8TH FEBRUARY, 2024**

CAR POOLING GUIDELINES

1118. SHRI GAJANAN KIRTIKAR :

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government has any proposal for encouraging efficient and viable alternatives like car-pooling for transportation and if so, the details thereof;**
- (b) whether such a proposal is being implemented by any State and if so, the details thereof, State-wise and also Parliamentary Constituency and Tehsil-wise;**
- (c) whether the Government proposes to issue separate guidelines to regulate vehicle-pooling system and if so, the details thereof;**
- (d) the details of steps taken by the Government to ease the pressure of rising number of vehicles plying on the roads; and**
- (e) whether the Government proposes to exempt car-pooling from its coverage and if so, the details thereof?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) (i) Ministry of Road Transport & Highways has issued the Motor Vehicle Aggregators Guidelines, 2020 in accordance with section 93 of Motor Vehicles Act, 1988, on 27th November, 2020. These guidelines provide a guiding framework to the State/UT Governments to consider**

for issuance of license as well as regulation of the business being conducted by such Aggregators.

(ii) With an objective to reduce traffic congestion and pollution, clause 15 of aforesaid guidelines provides for non-transport vehicle pooling by aggregators unless prohibited by the State Government.

(b) Road Transport is a State Subject and as such, initiatives for planning and management of sustainable urban transport system, including steps to address the problem of traffic congestion on roads etc, are taken by the respective States/UTs.

(c) and (e) No such proposal is under consideration in this Ministry.

(d) Urban Transport is an integral part of urban development and is a State subject. Ministry of Housing and Urban Affairs has taken several steps to ease pressure of rising number of vehicles and to improve public transportation system through the following initiatives:

(i) Notified National Urban Transport Policy, 2006, various guidance documents and advisories to facilitate States/Union Territories / Cities / Urban Local Bodies.

(ii) Metro Rail Policy, 2017 issued in August 2017, which focuses on systematic planning and implementation of metro rail system in a comprehensive and sustainable manner. The policy is a guide to State Governments desirous of availing Central Financial Assistance for preparing comprehensive proposals for metro rail projects.

(iii) National Transit Oriented Development (TOD) policy issued on 01.05.2017. This policy is a guiding document for all States / Union Territories to promote planned and sustainable urban centers with high density, mixed land-use within an influence zone of 500-800 meters of mass transit stations.

(iv) Under the present PM-eBus Sewa Scheme, central assistance of ₹20,000 crore is available to more than 100 cities in the range of 3-40 lakh population to augment city bus operations by deploying 10,000 electric buses, besides development of associated civil and electrical infrastructure for the Bus depot.
